## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 64(ND)/2015

CA. NO.

CORAM:

### PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s Sh. Anurag Kandelwal Vs. M/s. Wood Barn Impex Pvt. Ltd.& ors.

## SECTION OF THE COMPANIES ACT: 397/398

S.NO	. NAME	DESI	GNATION	REPRESENTATION	SIGNATURE
1	Manish Mak	sule	Adu	12h hove	luppily/s
2.	Ar. Anunag Khandelwal Petitiones				perelenf

## ORDER

Ld. Counsel for the petitioner has pointed out that inventories filed by the respondents with the Bench Officer are incomplete. None is present on behalf of the respondents. With the reconstitution of the earlier Company Law Board to NCLT, it would be expedient to put the respondents to notice through counsel.

To come up on 10.08.2016 at 10.30 a.m.

Sd1-

(Ina Malhotra) Momber Iudicial

SdL

(K. Varaunarajan) Member Judicial